

emergent case of new scheme namely Deendayal Jan Aajeevika Yojana (Shehari)- Pilot.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, today also I have received notices under Rule 267...

SHRI JAIRAM RAMESH: How many?

MR. CHAIRMAN: I will come to that. Hon. Member, this House is unique.

SHRI JAIRAM RAMESH: Sir, what is the subject?

MR. CHAIRMAN: I am talking about the subject, Jairamji. The Chair is supposed to be only reflecting on what is of deep contemporaneous relevance.

श्री अखिलेश प्रसाद सिंह : सर, आवाज़ नहीं आ रही है।

MR. CHAIRMAN: I will raise my decibel. Hon. Members, the world watches our democracy. Yet, we fail our citizens through conduct. ...(*Interruptions*)...These parliamentary disruptions mock public trust and expectations. Our fundamental duty to serve with diligence lies neglected. Where seasoned dialogue should prevail, we witness only chaos. I urge every parliamentarian, regardless of party, to examine their conscience. ...(*Interruptions*)...The citizens of our democracy, one-sixth of humanity, deserve better than this spectacle. ...(*Interruptions*)... We squandered precious opportunities that could serve the greater good of our people. ...(*Interruptions*)... I hope the hon. Members will introspect deeply and citizens exercise their accountability. This hallowed Chamber deserve conduct that honours our oath and not theatrics that betrayed. ...(*Interruptions*)... I call upon the Leader of the Opposition and the Leader of the House to see me in my Chamber. The House is adjourned to meet at 12.00 noon.

The House then adjourned at seven minutes past eleven of the clock.
